

ITEM NO.1702

COURT NO.14

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 40272/2024

THE STATE OF JAMMU AND KASHMIR & ORS.

Petitioner(s)

VERSUS

SURINDER KUMAR & ORS.

Respondent(s)

IA No. 301013/2024 - CONDONATION OF DELAY IN FILING APPLICATION
FOR RESTORATION

IA No. 301012/2024 - RESTORATION

Date : 31-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBERS]

For Petitioner(s) : Mr. Pashupathi Nath Razdan, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

I.A. No.301012 of 2024 seeking restoration is allowed.

The Special Leave Petition (C) D. No. 2939 of 2024 is restored
to its original number.

Accordingly, the Miscellaneous Application Dy. no. 40272 of
2024 stands disposed of.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(G.S. KUKAL)
COURT MASTER (NSH)